

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3229
ANSWERED ON 29.03.2023**

Policy for reinstating displaced teachers in the University of Delhi

3229 Shri Shaktisinh Gohil:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Ministry is framing any policy for reinstating displaced teachers in the University of Delhi; and
(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) and (b): University of Delhi is a statutory autonomous organisation established under an Act of Parliament and governed by the Delhi University Act, 1922 and the Statutes and the Ordinances made there-under. All administrative and academic decisions are taken by the University with the approval of its statutory bodies. The recruitments of faculties in the University of Delhi are made by the Executive Council on the recommendation of the Selection Committee in consonance with the Ordinance of the university as per the eligibility criteria laid down in the University Grants Commission (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education) Regulations. All the eligible candidates can apply for the recruitment.
